

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5296
ANSWERED ON:28.04.2000
BIFR
AJAY CHAKRABORTY

Will the Minister of FINANCE be pleased to state:

- (a) whether the Board for industrial, and Financial Reconstruction (BIFR) has directed the Dunlop India Limited to finalise a Memorandum of Understanding (MoU) with all workers unions to restart its operation;
- (b) if so, the details thereof; and
- (c) the action taken by the Dunlop India Limited thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL):

(a) to (c) Yes, Sir. Board for industrial and Financial Reconstruction (BIFR) has reported that in a hearing held on 18th January 2000, BIFR has directed M/s Dunlop India Ltd. to finalise Memorandum of Understanding (MoU) with all the unions within a month covering unpaid wages, sacrifices, if any, to be made by the workers and any future conditionalities at least for a period of three years with a view to start the factory with their co-operation.